

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4999 - JK (LD) of 2025

DATED:- 05 - 05 - 2025

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 05.05.2025

No:-LAW-OIC/05/2025

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
05.05.25

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Annexure to the Government Order No. 4999 - JK(LD) of 2025 dated 05.05.2025.

S.No	Case No.	Filing Year	Case Type	Titled of the case	OIC	Designation
1	847	2014	OWP	Inhabitants of village Batli,Ramban V/s state of J&K & Ors.	Bikram Singh	CEO Ramban
2	2026	2024	WPC	Shishma Devi V/s UT of J&k & Ors	Bikram Singh	CEO Ramban
3	1464	2014	SWP	Shazada Bano V/s state of J&K & Ors.	Bikram Singh	CEO Ramban
4	2169	2022	WPC	Tej Ram V/s UT of J&k & Ors	Bikram Singh	CEO Ramban
5	603	2025	WPC	Abdul Gani Shan V/s UT of J&k & Ors	Bikram Singh	CEO Ramban
6	1125	2023	WPC	Imtiaz Ahmed V/s UT of J&k & Ors	Bikram Singh	CEO Ramban
7	370	2018	SWP	Atta Mohd Malik V/s State of J&K & Ors.	Bikram Singh	CEO Ramban
8	9900007	2011	CPSW	Atta Mohd V/s state of J&K & Ors.	Bikram Singh	CEO Ramban
9	1130	2017	SWP	Pritam Singh V/s state of J&K & Ors.	Bikram Singh	CEO Ramban
10	139	2025	WPC	Touseef Ahmed V/s UT of J&k & Ors	Bikram Singh	CEO Ramban
11	1682	2023	WPC	Sapna Devi V/s UT of J&k & Ors	Bikram Singh	CEO Ramban
12	2612	2024	SWP	Ahmed Din V/s UT of J&k & Ors	Deepak Kumar Gupta	CEO Reasi
13	2409	2011	SWP	Bandu Sharma V/s state of J&K & Ors.	Deepak Kumar Gupta	CEO Reasi
14	2588	2012	SWP	Shoket Ahmed V/s state of J&K & Ors.	Deepak Kumar Gupta	CEO Reasi
15	2889	2023	WPC	Ahmed Din V/s UT of J&k & Ors	Deepak Kumar Gupta	CEO Reasi
16	38	2012	SWP	Kumari Lata V/s state of J&K & Ors.	Kamal Kishore Badyal	CEO Udhampur
17	1791	2024	WPC	Vishwajeet Academy V/s UT of J&k & Ors	Kamal Kishore Badyal	CEO Udhampur
18	193	2011	OWP	Sacred era experimental school V/s state of J&K & Ors.	Kamal Kishore Badyal	CEO Udhampur
19	337	2023	CCPS	Sangeeta Koushal V/s UT of J&k & Ors	Kamal Kishore Badyal	CEO Udhampur
20	608	2022	WPC	Rajinder Singh V/s UT of J&k & Ors	Kamal Kishore Badyal	CEO Udhampur
21	2955	2023	WPC	Des Raj V/s UT of J&k & Ors.	Kamal Kishore Badyal	CEO Udhampur

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22	449	2024	WPC	Reyaz Ahmad Najar and Ors Vs UT of J&K and Ors.	Shri Rajeev Abrol	CEO Budgam
23	1624	2024	WPC	Mushtaq Ahmad Sheikh and Ors Vs UT of J&K and Ors.	Shri Rajeev Abrol	CEO Budgam
24	51	2025	WPC	Mohammad Iqbal Badana Vs UT of J&K and Ors	Altaf Hussain Tara	CEO Baramulla

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